



सत्यमेव जयते

सुधीर गुप्ता

SUDHIR GUPTA

सचिव / Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

(पुराना मिनटो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,

(Old Minto Road) New Delhi-110002

Tel. : 91-11-23237448, Fax : 91-11-23222816

E-mail : secretary@traigov.in

D.O. No. 7-3/2016-BB&PA

Dated: 24th May, 2016

Subject: VIP reference received from Shri K. Parsuraman, Member of Parliament (Lok Sabha) for redefining the definition of broadband speed/increasing the Broadband Speed.

Dear *Sh. Deepak,*

DoT through their letter No. DTDDG/P/2015/00054 dated 23 November 2015 has referred TRAI letter dated 07.10.2015 wherein it was stated that reply of TRAI has only indicated the definition of broadband as per TRAI recommendations dated 08.12.2010 and Government Notification dated 18.07.2013. Hon'ble MP(LS) is already aware of these facts and has requested to redefine the definition of Broadband speed i.e. increase the broadband speed. It has been requested to submit complete conclusive report along with comments on redefining the broadband speed so that suitable reply may be given to Hon'ble MP(LS).

2. Authority after examination has finalized a report on need for Reviewing Definition of Broadband which is enclosed herewith (Annexure).

3. In keeping with practice, a copy of this letter, along with the report, is being placed on the website of TRAI www.traigov.in.

This letter issues with the approval of the Authority.

with Regards,

Yours sincerely,

Encl: As above

Shri J.S. Deepak,
Secretary,
Department of Telecommunications,
Sanchar Bhawan, New Delhi.


(Sudhir Gupta)

Report on Need for Reviewing Definition of Broadband

1. In India the Broadband policy was formulated in 2004 which defined broadband connection as an always-on Internet access with a minimum speed of 256 Kbps from the POP of service provider to the customer premise equipment. Through its Recommendations dated 8th December 2010 on National Broadband Plan, the Authority recommended the following:

“6.21:

Broadband connection may be defined as

“A data connection using any technology that is able to support interactive services including Internet access and support a minimum download speed of 512 Kilo bits per second (Kbps)”.

*6.22 It is to be noted that the upload speed will at least be half the download speed. This definition of broadband (Both Wireline and Wireless) given in para 6.21 above, will be effective from 1st January 2011. **The stipulated download speed of 2 Mbps will be effective from 1st January 2015.**” (emphasis supplied)*

2. The goal, **Broadband on Demand** as envisaged in the National Telecom Policy (NTP)-2012 aims at leveraging telecom infrastructure to enable all citizens and businesses, both in rural and urban areas, to participate in the Internet and web economy thereby ensuring equal and inclusive development. It provides the enabling framework for enhancing India’s competitiveness in all spheres of the economy. The targets and strategies as envisaged in NTP-2012 are

Target:

“3. Provide affordable and reliable broadband-on-demand by the year 2015 and to achieve 175 million broadband connections by the year 2017

